

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 08, 2025

No. 506 /Admin. (Services)/2025

Sri **Naveen Kumar-I**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Agra to be Additional Chief Judicial Magistrate, Mehrauni (Lalitpur) vice Sri Naresh Kumar Diwakar.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mehrauni (Lalitpur).

No. 507 /Admin. (Services)/2025

Sri **Naresh Kumar Diwakar**, Additional Chief Judicial Magistrate, Mehrauni (Lalitpur) to be Chief Judicial Magistrate, Firozabad vice Smt. Minakshi Sinha.

No. 508 /Admin. (Services)/2025

Smt. **Minakshi Sinha**, Chief Judicial Magistrate, Firozabad to be Chief Judicial Magistrate, Saharanpur vice Smt. Astha Srivastava.

No. 509 /Admin. (Services)/2025

Smt. **Astha Srivastava**, Chief Judicial Magistrate, Saharanpur to be Additional Chief Judicial Magistrate, Saharanpur vice Sri Ashutosh Tiwari.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 510 /Admin. (Services)/2025

Sri **Ashutosh Tiwari**, Additional Chief Judicial Magistrate, Saharanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Saharanpur.

No. 511 /Admin. (Services)/2025

Sushri **Priya Kumari Rai**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge (Senior Division), Bahraich.

No. 512 /Admin. (Services)/2025

Smt. **Swati Chandra**, Secretary (Full Time), District Legal Services Authority, Auraiya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bijnor.

No. 513 /Admin. (Services)/2025

Sri **Virat Mani Tripathi**, Civil Judge (Senior Division) (Fast Track Court), Ballia to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lalganj Ajhara (Pratapgarh).

No. 514 /Admin. (Services)/2025

Sri **Davender Kumar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lalganj Ajhara (Pratapgarh) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar.

No. 515 /Admin. (Services)/2025

Sri **Ankit Kumar Vihan**, Additional Civil Judge (Senior Division), Bulandshahar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ramabai Nagar.

No. 516 /Admin. (Services)/2025

Sri **Saurabh Kumar Gautam**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ramabai Nagar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Shahjahanpur.

No. 517 /Admin. (Services)/2025

Sri **Praveen Kumar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 518 /Admin. (Services)/2025

Smt. **Shikha Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Civil Judge (Senior Division), Ambedkar Nagar at Akbarpur vice Sri Shailesh Kumar Maurya.

No. 519 /Admin. (Services)/2025

Sri **Shailesh Kumar Maurya**, Civil Judge (Senior Division), Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur.

No. 520 /Admin. (Services)/2025

Smt. **Sneha**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Additional Chief Judicial Magistrate, Kannauj vice Sri Vipin Yadav.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 521 /Admin. (Services)/2025

Sri **Vipin Yadav**, Additional Chief Judicial Magistrate, Kannauj to be Additional Civil Judge (Senior Division), Kannauj.

No. 522 /Admin. (Services)/2025

Sri **Swapnil Pandey**, Additional Civil Judge (Senior Division), Kannauj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Raebareli.

No. 523 /Admin. (Services)/2025

Smt. **Sucheta Chaurasia**, Additional Chief Judicial Magistrate (Central Railway), Banda to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur.

No. 524 /Admin. (Services)/2025

Smt. **Sweta Chandra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 525 /Admin. (Services)/2025

Sri **Saksham Dwivedi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Barabanki.

No. 526 /Admin. (Services)/2025

Sri **Avinash Kumar Mishra**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Bareilly to be Additional Chief Judicial Magistrate, Kasganj vice Sri Khan Zishan Masood.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj.

No. 527 /Admin. (Services)/2025

Sri **Khan Zishan Masood**, Additional Chief Judicial Magistrate, Kasganj to be Civil Judge (Senior Division), Kasganj vice Smt. Anupma Singh.

No. 528 /Admin. (Services)/2025

Smt. **Anupma Singh**, Civil Judge (Senior Division), Kasganj to be Chief Judicial Magistrate, Kasganj vice Smt. Nahid Sultana.

No. 529 /Admin. (Services)/2025

Smt. **Nahid Sultana**, Chief Judicial Magistrate, Kasganj to be Additional Chief Judicial Magistrate, Meerut vice Sri Nadeem Anwar.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 530 /Admin. (Services)/2025

Sri **Shailesh Pandey**, Special Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Ballia vice Sri Parag Yadav.

No. 531 /Admin. (Services)/2025

Sri **Parag Yadav**, Chief Judicial Magistrate, Ballia to be Civil Judge (Senior Division), Ballia vice Sushri Gargi Sharma.

No. 532 /Admin. (Services)/2025

Sushri **Gargi Sharma**, Civil Judge (Senior Division), Ballia to be Additional Chief Judicial Magistrate, Ballia vice Smt. Kavita Kumari.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 533 /Admin. (Services)/2025

Smt. **Kavita Kumari**, Additional Chief Judicial Magistrate, Ballia to be Civil Judge (Senior Division), Pratapgarh vice Smt. Kumud Upadhyay.

No. 534 /Admin. (Services)/2025

Smt. **Kumud Upadhyay**, Civil Judge (Senior Division), Pratapgarh to be Chief Judicial Magistrate, Pratapgarh vice Smt. Archana Tiwari-II.

No. 535 /Admin. (Services)/2025

Smt. **Archana Tiwari-II**, Chief Judicial Magistrate, Pratapgarh to be Civil Judge (Senior Division), Ramabai Nagar vice Sri Ranvijay Singh.

No. 536 /Admin. (Services)/2025

Sri **Ranvijay Singh**, Civil Judge (Senior Division), Ramabai Nagar to be Chief Judicial Magistrate, Ramabai Nagar vice Smt. Alunkrita Shakti Tripathi.

No. 537 /Admin. (Services)/2025

Smt. **Alunkrita Shakti Tripathi**, Chief Judicial Magistrate, Ramabai Nagar to be Civil Judge (Senior Division), Sultanpur vice Sri Shubham Verma.

No. 538 /Admin. (Services)/2025

Sri **Shubham Verma**, Civil Judge (Senior Division), Sultanpur to be Additional Chief Judicial Magistrate, Sultanpur vice Sushri Mukta Tyagi.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultanpur.

No. 539 /Admin. (Services)/2025

Sushri **Mukta Tyagi**, Additional Chief Judicial Magistrate, Sultanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sultanpur.

No. 540 /Admin. (Services)/2025

Smt. **Shaleen Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sultanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 541 /Admin. (Services)/2025

Sri **Prabhat Singh**, Additional Civil Judge (Senior Division), Kanpur Nagar to be Civil Judge (Senior Division) (Fast Track Court), Kushinagar at Padrauna vice Sri Rameshwar Dayal.

No. 542 /Admin. (Services)/2025

Sri **Rameshwar Dayal**, Civil Judge (Senior Division) (Fast Track Court), Kushinagar at Padrauna to be Civil Judge (Senior Division), Kushinagar at Padrauna vice Sri Vijay Kumar Verma-II.

No. 543 /Admin. (Services)/2025

Sri **Vijay Kumar Verma-II**, Civil Judge (Senior Division), Kushinagar at Padrauna to be Chief Judicial Magistrate, Kushinagar at Padrauna vice Smt. Kavita Singh.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kushinagar at Padrauna.

No. 544 /Admin. (Services)/2025

Smt. **Kavita Singh**, Chief Judicial Magistrate, Kushinagar at Padrauna to be Judge Small Causes Court, Sitapur vice Sri Rajendra Kumar Singh.

No. 545 /Admin. (Services)/2025

Sri **Rajendra Kumar Singh**, Judge Small Causes Court, Sitapur to be Chief Judicial Magistrate, Sitapur vice Sri Gaurav Prakash.

No. 546 /Admin. (Services)/2025

Sri **Gaurav Prakash**, Chief Judicial Magistrate, Sitapur to be Civil Judge (Senior Division), Sitapur vice Smt. Sudesh Kumari.

No. 547 /Admin. (Services)/2025

Smt. **Sudesh Kumari**, Civil Judge (Senior Division), Sitapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 548 /Admin. (Services)/2025

Sri **Sushil Kumar Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur.

No. 549 /Admin. (Services)/2025

Sri **Dhruvesh Singh Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 550 /Admin. (Services)/2025

Smt. **Arpita Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge (Senior Division), Kaushambi.

No. 551 /Admin. (Services)/2025

Smt. **Saumya Giri**, Additional Civil Judge (Senior Division), Kaushambi to be Civil Judge (Senior Division), Kaushambi vice Sri Amir Suhail.

No. 552 /Admin. (Services)/2025

Sri **Amir Suhail**, Civil Judge (Senior Division), Kaushambi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly.

No. 553 /Admin. (Services)/2025

Sri **Suresh Kumar Dubey**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly to be Civil Judge (Senior Division), Bareilly vice Sri Saurabh Kumar Verma.

No. 554 /Admin. (Services)/2025

Sri **Saurabh Kumar Verma**, Civil Judge (Senior Division), Bareilly to be Chief Judicial Magistrate, Hapur vice Dr. Brahmpal Singh.

No. 555 /Admin. (Services)/2025

Dr. **Brahmpal Singh**, Chief Judicial Magistrate, Hapur to be Additional Chief Judicial Magistrate, Hapur vice Sri Sunil Shekhar.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur.

No. 556 /Admin. (Services)/2025

Sri **Sunil Shekhar**, Additional Chief Judicial Magistrate, Hapur to be Additional Civil Judge (Senior Division), Hapur in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 557 /Admin. (Services)/2025

Sri **Vikas Kumar Verma**, Additional Chief Judicial Magistrate (Eastern Railway), Chandauli to be Civil Judge (Senior Division), Jalesar (Etah) vice Sri Mangal Dev Singh.

No. 558 /Admin. (Services)/2025

Sri **Mangal Dev Singh**, Civil Judge (Senior Division), Jalesar (Etah) to be Chief Judicial Magistrate, Pilibhit vice Smt. Pooja Gupta.

No. 559 /Admin. (Services)/2025

Smt. **Pooja Gupta**, Chief Judicial Magistrate, Pilibhit to be Judge Small Causes Court, Saharanpur vice Sri Saurabh Srivastava-I.

No. 560 /Admin. (Services)/2025

Sri **Saurabh Srivastava-I**, Judge Small Causes Court, Saharanpur to be Civil Judge (Senior Division), Saharanpur vice Sri Pappu Kumar Singh.

No. 561 /Admin. (Services)/2025

Sri **Pappu Kumar Singh**, Civil Judge (Senior Division), Saharanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Saharanpur.

No. 562 /Admin. (Services)/2025

Smt. **Ishrat Parveen Faruqui**, Additional Civil Judge (Senior Division), Deoria to be Chief Judicial Magistrate, Chandauli vice Sri Deepak Kumar Mishra.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandauli.

No. 563 /Admin. (Services)/2025

Sri **Deepak Kumar Mishra**, Chief Judicial Magistrate, Chandauli to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly.

No. 564 /Admin. (Services)/2025

Smt. **Sadhana Kumari Gupta**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly to be Ist Civil Judge (Senior Division), Hapur vice Smt. Preeti Moga.

No. 565 /Admin. (Services)/2025

Smt. **Preeti Moga**, 1st Civil Judge (Senior Division), Hapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Rampur.

No. 566 /Admin. (Services)/2025

Sri **Anil Kumar-VII**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Etah to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jhansi.

No. 567 /Admin. (Services)/2025

Sri **Anurag Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jhansi to be Additional Chief Judicial Magistrate, Budaun vice Sri Leelu.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 568 /Admin. (Services)/2025

Sri **Leelu**, Additional Chief Judicial Magistrate, Budaun to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Etawah.

No. 569 /Admin. (Services)/2025

Sri **Rajan Kumar Gond**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Etawah to be Additional Chief Judicial Magistrate, Etawah vice Sri Umesh Yadav.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 570 /Admin. (Services)/2025

Sri **Umesh Yadav**, Additional Chief Judicial Magistrate, Etawah to be Civil Judge (Senior Division), Etawah vice Smt. Pragya Singh-II.

No. 571 /Admin. (Services)/2025

Smt. **Pragya Singh-II**, Civil Judge (Senior Division), Etawah to be Civil Judge (Senior Division), Meerut vice Sri Aman Kumar Srivastava.

No. 572 /Admin. (Services)/2025

Sushri **Akanksha Mishra**, Chief Judicial Magistrate, Meerut to be Civil Judge (Senior Division), Fatehpur vice Smt. Anuradha Shukla.

No. 573 /Admin. (Services)/2025

Smt. **Anuradha Shukla**, Civil Judge (Senior Division), Fatehpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad.

No. 574 /Admin. (Services)/2025

Sri **Mukeem Ahmad**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Additional Chief Judicial Magistrate, Jaunpur vice Sushri Kavya Singh.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 575 /Admin. (Services)/2025

Sushri **Kavya Singh**, Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Hardoi.

No. 576 /Admin. (Services)/2025

Sri **Devendra Pratap Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Hardoi to be Civil Judge (Senior Division), Maharajganj vice Sri Asgar Ali-I.

No. 577 /Admin. (Services)/2025

Sri **Asgar Ali-I**, Civil Judge (Senior Division), Maharajganj to be IInd Civil Judge (Senior Division), Hapur vice Sri Ravi Kumar.

No. 578 /Admin. (Services)/2025

Sri **Ravi Kumar**, IInd Civil Judge (Senior Division), Hapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 579 /Admin. (Services)/2025

Sri **Gyanendra Kumar-I**, Additional Civil Judge (Senior Division), Farrukhabad to be Additional Chief Judicial Magistrate, Farrukhabad vice Sushri Neelam Saroj.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 580 /Admin. (Services)/2025

Sushri **Neelam Saroj**, Additional Chief Judicial Magistrate, Farrukhabad to be Civil Judge (Senior Division), Bahraich vice Sri Krishna Kumar-VII.

No. 581 /Admin. (Services)/2025

Sri **Krishna Kumar-VII**, Civil Judge (Senior Division), Bahraich to be Special Chief Judicial Magistrate, Varanasi vice Sri Ashwani Kumar-I.

No. 582 /Admin. (Services)/2025

Sri **Ashwani Kumar-I**, Special Chief Judicial Magistrate, Varanasi to be Chief Judicial Magistrate, Etawah vice Sri Neeraj Kushwaha.

No. 583 /Admin. (Services)/2025

Sri **Neeraj Kushwaha**, Chief Judicial Magistrate, Etawah to be Chief Judicial Magistrate, Meerut vice Sushri Akanksha Mishra.

No. 584 /Admin. (Services)/2025

Sushri **Durgesh Nandini**, Judge Small Causes Court, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sri Shailesh Pandey.

No. 585 /Admin. (Services)/2025

Sri **Aman Kumar Srivastava**, Civil Judge (Senior Division), Meerut to be Civil Judge (Senior Division), Prayagraj vice Smt. Chetna Singh.

No. 586 /Admin. (Services)/2025

Smt. **Chetna Singh**, Civil Judge (Senior Division), Prayagraj to be Civil Judge (Senior Division), Amroha vice Sri Abhishek Kumar Vyas.

No. 587 /Admin. (Services)/2025

Sri **Abhishek Kumar Vyas**, Civil Judge (Senior Division), Amroha to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Amroha.

No. 588 /Admin. (Services)/2025

Smt. **Arpita Singh-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gautam Buddha Nagar to be Civil Judge (Senior Division), Banda vice Smt. Garima Singh-II.

No. 589 /Admin. (Services)/2025

Smt. **Garima Singh-II**, Civil Judge (Senior Division), Banda to be Chief Judicial Magistrate, Mirzapur vice Sushri Pragya Singh-III.

No. 590 /Admin. (Services)/2025

Sushri **Pragya Singh-III**, Chief Judicial Magistrate, Mirzapur to be Additional Chief Judicial Magistrate, Deoria vice Sri Sundar Pal.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 591 /Admin. (Services)/2025

Sri Sundar Pal, Additional Chief Judicial Magistrate, Deoria to be Additional Chief Judicial Magistrate, Pilibhit vice Sri Amit Kumar Yadav-II.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit.

No. 592 /Admin. (Services)/2025

Sri Amit Kumar Yadav-II, Additional Chief Judicial Magistrate, Pilibhit to be Special Chief Judicial Magistrate, Lucknow vice Sri Kuwar Mitresh Singh Kushwaha

No. 593 /Admin. (Services)/2025

Sri Kuwar Mitresh Singh Kushwaha, Special Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Sri Anand Mishra.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 594 /Admin. (Services)/2025

Sri Anand Mishra, Additional Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Bhadohi at Gyanpur vice Smt. Sabiha Khatoon.

No. 595 /Admin. (Services)/2025

Smt. Sabiha Khatoon, Chief Judicial Magistrate, Bhadohi at Gyanpur to be Additional Chief Judicial Magistrate, Basti vice Sri Sandeep.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

No. 596 /Admin. (Services)/2025

Sri Sandeep, Additional Chief Judicial Magistrate, Basti to be Civil Judge (Senior Division), Basti vice Sri Amit Mishra.

No. 597 /Admin. (Services)/2025

Sri Amit Mishra, Civil Judge (Senior Division), Basti to be Civil Judge (Senior Division), Raebareli vice Smt. Anisha.

No. 598 /Admin. (Services)/2025

Smt. **Anisha**, Civil Judge (Senior Division), Raebareli to be Additional Chief Judicial Magistrate, Raebareli vice Sri Amod Kanth.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 599 /Admin. (Services)/2025

Sri **Amod Kanth**, Additional Chief Judicial Magistrate, Raebareli to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Raebareli.

No. 600 /Admin. (Services)/2025

Sri **Neeraj Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Raebareli to Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 601 /Admin. (Services)/2025

Sri **Divyakant Singh Rathore**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gautan Buddha Nagar to be Additional Chief Judicial Magistrate, Banda vice Sri Prafful Kumar Chaudhary.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 602 /Admin. (Services)/2025

Sri **Prafful Kumar Chaudhary**, Additional Chief Judicial Magistrate, Banda to be Chief Judicial Magistrate, Banda vice Bhagwan Das Gupta.

No. 603 /Admin. (Services)/2025

Sri **Bhagwan Das Gupta**, Chief Judicial Magistrate, Banda to be Additional Chief Judicial Magistrate, Gorakhpur vice Sri Arun Kumar Yadava.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 604 /Admin. (Services)/2025

Sri **Arun Kumar Yadava**, Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 605 /Admin. (Services)/2025

Sri **Palash Ganguly**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Fatehpur.

No. 606 /Admin. (Services)/2025

Sri **Ankur Chitranshi**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 607 /Admin. (Services)/2025

Smt. **Deepika Attri**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 608 /Admin. (Services)/2025

Sri **Deependra Kumar Gupta**, Additional Civil Judge (Senior Division), Ghazipur to be Additional Chief Judicial Magistrate, Ghazipur vice Sri Amit Kumar-II.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 609 /Admin. (Services)/2025

Sri **Amit Kumar-II**, Additional Chief Judicial Magistrate, Ghazipur to be Civil Judge (Senior Division), Ghazipur vice Smt. Nutan Dwivedi.

No. 610 /Admin. (Services)/2025

Smt. **Nutan Dwivedi**, Civil Judge (Senior Division), Ghazipur to be Chief Judicial Magistrate, Ghazipur vice Sri Swapna Anand.

No. 611 /Admin. (Services)/2025

Sri **Swapna Anand**, Chief Judicial Magistrate, Ghazipur to be Judge Small Causes Court, Meerut vice Sushri Durgesh Nandini.

No. 612 /Admin. (Services)/2025

Sri **Aishwarya Pratap Singh**, Judge Small Causes Court, Ghaziabad to be Chief Judicial Magistrate, Ghaziabad vice Sri Jasveer Singh Yadav.

No. 613 /Admin. (Services)/2025

Smt. **Neha Banaudhia**, Civil Judge (Senior Division), Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Anand Kumar Upadhyay.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 614 /Admin. (Services)/2025

Sri Sawan Kumar Vikas, Additional Chief Judicial Magistrate (Northern Railway), Gorakhpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 615 /Admin. (Services)/2025

Smt. Swati Singh, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad.

No. 616 /Admin. (Services)/2025

Sri Abhishek Kumar Singh, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Civil Judge (Senior Division) (Fast Track Court), Moradabad vice Sushri Archana Singh-II.

No. 617 /Admin. (Services)/2025

Sushri Archana Singh-II, Civil Judge (Senior Division) (Fast Track Court), Moradabad to be Civil Judge (Senior Division) (Fast Track Court), Bulandshahar vice Sri Ankur Choudhary.

No. 618 /Admin. (Services)/2025

Sri Ankur Choudhary, Civil Judge (Senior Division) (Fast Track Court), Bulandshahar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar.

No. 619 /Admin. (Services)/2025

Sri Kanhaiya Ji, Additional Chief Judicial Magistrate, Jhansi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra.

No. 620 /Admin. (Services)/2025

Sri Deepankar Yadav, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra to be Civil Judge (Senior Division) (Fast Track Court), Lakhimpur Kheri vice Sri Aditya Jaiswal.

No. 621 /Admin. (Services)/2025

Sri Aditya Jaiswal, Civil Judge (Senior Division) (Fast Track Court), Lakhimpur Kheri to be Additional Civil Judge (Senior Division), Hapur.

No. 622 /Admin. (Services)/2025

Smt. Kalpana Yadav, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jhansi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Budaun.

No. 623 /Admin. (Services)/2025

Sri **Rahul**, Civil Judge (Senior Division) (Fast Track Court), Jhansi to be Civil Judge (Senior Division) (Fast Track Court), Sonbhadra vice Sushri Deekshi Chaudhary.

No. 624 /Admin. (Services)/2025

Sushri **Deekshi Chaudhary**, Civil Judge (Senior Division) (Fast Track Court), Sonbhadra to be Civil Judge (Senior Division) (Fast Track Court), Bareilly vice Smt. Anupriya.

No. 625 /Admin. (Services)/2025

Smt. **Anupriya**, Civil Judge (Senior Division) (Fast Track Court), Bareilly to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly.

No. 626 /Admin. (Services)/2025

Smt. **Shambhavi-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly to be Additional Civil Judge (Senior Division), Jalaun at Orai.

No. 627 /Admin. (Services)/2025

Sri **Swatantra Singh Rawat**, Additional Chief Judicial Magistrate (Northern Railway), Lucknow to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 628 /Admin. (Services)/2025

Sri **Saurabh Srivastava-II**, Additional Civil Judge (Senior Division), Kanpur Nagar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur.

No. 629 /Admin. (Services)/2025

Sri **Nitin Kumar Rathi**, Civil Judge (Senior Division), Mahoba to be Chief Judicial Magistrate, Mahoba vice Sri Shivarth Khare.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahoba

No. 630 /Admin. (Services)/2025

Sri **Shivarth Khare**, Chief Judicial Magistrate, Mahoba to be Civil Judge (Senior Division) (Fast Track Court), Etawah vice Smt. Kirti Singh.

No. 631 /Admin. (Services)/2025

Smt. **Kirti Singh**, Civil Judge (Senior Division) (Fast Track Court), Etawah to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Shahjahanpur.

No. 632 /Admin. (Services)/2025

Sushri **Garima Singh-III**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Shahjahanpur to be Civil Judge (Senior Division), Mainpuri vice Sri Vimlesh Saroj.

No. 633 /Admin. (Services)/2025

Sri **Vimlesh Saroj**, Civil Judge (Senior Division), Mainpuri to be Chief Judicial Magistrate, Mainpuri vice Smt. Namrata Singh-I.

No. 634 /Admin. (Services)/2025

Smt. **Namrata Singh-I**, Chief Judicial Magistrate, Mainpuri to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 635 /Admin. (Services)/2025

Sri **Nadeem Anwar**, Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 636 /Admin. (Services)/2025

Smt. **Prachi Agrawal**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Barabanki.

No. 637 /Admin. (Services)/2025

Sri **Pushpendra Chaudhary**, Civil Judge (Senior Division) (Fast Track Court), Mahoba to be Civil Judge (Senior Division) (Fast Track Court), Budaun vice Sri Amit Kumar Singh.

No. 638 /Admin. (Services)/2025

Sri **Amit Kumar Singh**, Civil Judge (Senior Division) (Fast Track Court), Budaun to be Civil Judge (Senior Division) (Fast Track Court), Bhadohi at Gyanpur vice Sri Avinash Ranjan.

No. 639 /Admin. (Services)/2025

Sri **Avinash Ranjan**, Civil Judge (Senior Division) (Fast Track Court), Bhadohi at Gyanpur to be Civil Judge (Senior Division) (Fast Track Court), Fatehpur vice Sri Anupam Kushwaha.

No. 640 /Admin. (Services)/2025

Sri **Anupam Kushwaha**, Civil Judge (Senior Division) (Fast Track Court), Fatehpur to be Additional Chief Judicial Magistrate, Chhibramau (Kannauj) vice Smt. Saloni Rastogi.

No. 641 /Admin. (Services)/2025

Smt. **Saloni Rastogi**, Additional Chief Judicial Magistrate, Chhibramau (Kannauj) to be Additional Chief Judicial Magistrate, Bareilly vice Smt. Shweta Yadav-I.

No. 642 /Admin. (Services)/2025

Smt. **Shweta Yadav-I**, Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Jaunpur vice Smt. Shilpi Chaturvedi.

No. 643 /Admin. (Services)/2025

Smt. **Shilpi Chaturvedi**, Chief Judicial Magistrate, Jaunpur to be Civil Judge (Senior Division), Jaunpur vice Sri Anuj Kumar Jauher.

No. 644 /Admin. (Services)/2025

Sri **Anuj Kumar Jauher**, Civil Judge (Senior Division), Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur.

No. 645 /Admin. (Services)/2025

Smt. **Kiran Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 646 /Admin. (Services)/2025

Smt. **Kurnika Awadh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 647 /Admin. (Services)/2025

Sri **Ashish Kumar Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Additional Chief Judicial Magistrate, Bhadohi at Gyanpur vice Smt. Harkiran Kaur.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

No. 648 /Admin. (Services)/2025

Smt. **Harkiran Kaur**, Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Civil Judge (Senior Division), Bhadohi at Gyanpur vice Sri Arif Ahmad Ansari.

No. 649 /Admin. (Services)/2025

Sri **Arif Ahmad Ansari**, Civil Judge (Senior Division), Bhadohi at Gyanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Basti.

No. 650 /Admin. (Services)/2025

Sri **Abhishek Jaiswal-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Basti to be Civil Judge (Senior Division) (Fast Track Court), Basti vice Sri Vinod Kumar Yadav.

No. 651 /Admin. (Services)/2025

Sri **Vinod Kumar Yadav**, Civil Judge (Senior Division) (Fast Track Court), Basti to be Civil Judge (Senior Division) (Fast Track Court), Bahraich vice Sushri Shailja Mishra.

No. 652 /Admin. (Services)/2025

Sushri **Shailja Mishra**, Civil Judge (Senior Division) (Fast Track Court), Bahraich to be Civil Judge (Senior Division) (Fast Track Court), Deoria vice Sri Shrikant Gaurav.

No. 653 /Admin. (Services)/2025

Sri **Shrikant Gaurav**, Civil Judge (Senior Division) (Fast Track Court), Deoria to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 654 /Admin. (Services)/2025

Sri **Saket Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad.

No. 655 /Admin. (Services)/2025

Smt. **Nitika Rajan**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Azamgarh.

No. 656 /Admin. (Services)/2025

Sri **Sunil Kumar Singh-V**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Azamgarh to be Civil Judge (Senior Division) (Fast Track Court), Sant Kabir Nagar.

No. 657 /Admin. (Services)/2025

Sri **Anupam Dixit**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Mathura vice Sushri Sonika Verma.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 658 /Admin. (Services)/2025

Sushri **Sonika Verma**, Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 659 /Admin. (Services)/2025

Sri **Yogesh Jain**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 660 /Admin. (Services)/2025

Sri **Arnav Raj Chakravorty**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ramabai Nagar.

No. 661 /Admin. (Services)/2025

Smt. **Rashi Tomar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ramabai Nagar to be Civil Judge (Senior Division) (Fast Track Court), Aligarh vice Sri Yashpal Verma.

No. 662 /Admin. (Services)/2025

Sri **Yashpal Verma**, Civil Judge (Senior Division) (Fast Track Court), Aligarh to be Civil Judge (Senior Division) (Fast Track Court), Jaunpur vice Smt. Yogita Kumar.

No. 663 /Admin. (Services)/2025

Smt. **Yogita Kumar**, Civil Judge (Senior Division) (Fast Track Court), Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya.

No. 664 /Admin. (Services)/2025

Sri **Atul Pal**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya to be Civil Judge (Senior Division) (Fast Track Court), Azamgarh vice Sri Deepak Kumar Singh.

No. 665 /Admin. (Services)/2025

Sri **Deepak Kumar Singh**, Civil Judge (Senior Division) (Fast Track Court), Azamgarh to be Civil Judge (Senior Division) (Fast Track Court), Maharajganj vice Sri Sunil Kumar Nagar.

No. 666 /Admin. (Services)/2025

Sri **Sunil Kumar Nagar**, Civil Judge (Senior Division) (Fast Track Court), Maharajganj to be Additional Civil Judge (Senior Division), Maharajganj.

No. 667 /Admin. (Services)/2025

Sushri **Anupam Singh-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar.

No. 668 /Admin. (Services)/2025

Sushri **Yogesh Shiva**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar to be Additional Civil Judge (Senior Division), Firozabad.

No. 669 /Admin. (Services)/2025

Sushri **Nagma Khan**, Additional Civil Judge (Senior Division), Firozabad to be Additional Chief Judicial Magistrate, Firozabad vice Dr. (Sushri) Nidhi Yadav-I.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 670 /Admin. (Services)/2025

Dr. (Sushri) **Nidhi Yadav-I**, Additional Chief Judicial Magistrate, Firozabad to be Civil Judge (Senior Division), Firozabad vice Sri Prem Bahadur Singh.

No. 671 /Admin. (Services)/2025

Sri **Prem Bahadur Singh**, Civil Judge (Senior Division), Firozabad to be Additional Chief Judicial Magistrate, Prayagraj vice Smt. Diksha Shree.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Prayagraj.

No. 672 /Admin. (Services)/2025

Smt. **Diksha Shree**, Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 673 /Admin. (Services)/2025

Sri **Brijendra Kumar Tripathi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur.

No. 674 /Admin. (Services)/2025

Sri **Arpit Panwar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 675 /Admin. (Services)/2025

Sri **Pawan Kumar Singh-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Unnao.

No. 676 /Admin. (Services)/2025

Sushri **Anamika Chauhan-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Unnao to be Additional Civil Judge (Senior Division), Bhadohi at Gyanpur.

No. 677 /Admin. (Services)/2025

Sushri **Varnika Shukla**, Additional Civil Judge (Senior Division), Bhadohi at Gyanpur to be Civil Judge (Senior Division) (Fast Track Court), Chitrakoot vice Sushri Sonam Gupta.

No. 678 /Admin. (Services)/2025

Sushri **Sonam Gupta**, Civil Judge (Senior Division) (Fast Track Court), Chitrakoot to be Additional Chief Judicial Magistrate, Pratapgarh vice Smt. Meenakshi Yadav.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 679 /Admin. (Services)/2025

Smt. **Meenakshi Yadav**, Additional Chief Judicial Magistrate, Pratapgarh to be Civil Judge (Senior Division) (Fast Track Court), Pratapgarh vice Smt. Bhawna Bhartiya.

No. 680 /Admin. (Services)/2025

Smt. **Bhawna Bhartiya**, Civil Judge (Senior Division) (Fast Track Court), Pratapgarh to be Civil Judge (Senior Division) (Fast Track Court), Varanasi vice Sri Yughul Shambhu.

No. 681 /Admin. (Services)/2025

Sri **Yughul Shambhu**, Civil Judge (Senior Division) (Fast Track Court), Varanasi to be Civil Judge (Senior Division) (Fast Track Court), Farrukhabad vice Sri Jaiveer Singh.

No. 682 /Admin. (Services)/2025

Sri **Jaiveer Singh**, Civil Judge (Senior Division) (Fast Track Court), Farrukhabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Farrukhabad.

No. 683 /Admin. (Services)/2025

Smt. **Komal Shukla**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar.

No. 684 /Admin. (Services)/2025

Sri **Ajay Kumar Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gonda.

No. 685 /Admin. (Services)/2025

Sushri **Lalita Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mirzapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Fatehpur.

No. 686 /Admin. (Services)/2025

Dr. (Smt.) **Ganga Sharma**, Additional Civil Judge (Senior Division), Fatehpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 687 /Admin. (Services)/2025

Sri **Sumit Parasar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Civil Judge (Senior Division), Jhansi vice Smt. Divya Chaudhary.

No. 688 /Admin. (Services)/2025

Smt. **Divya Chaudhary**, Civil Judge (Senior Division), Jhansi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra.

No. 689 /Admin. (Services)/2025

Smt. **Bhavya Srivastava**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra to be Civil Judge (Senior Division) (Fast Track Court), Sultanpur vice Sushri Ankita Singh-II.

No. 690 /Admin. (Services)/2025

Sushri **Ankita Singh-II**, Civil Judge (Senior Division) (Fast Track Court), Sultanpur to be Additional Civil Judge (Senior Division), Baghpat.

No. 691 /Admin. (Services)/2025

Sri **Bhagat Singh**, Additional Civil Judge (Senior Division), Baghpat to be Additional Chief Judicial Magistrate, Baghpat vice Smt. Sonali Poonia.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baghpat.

No. 692 /Admin. (Services)/2025

Smt. **Sonali Poonia**, Additional Chief Judicial Magistrate, Baghpat to be Civil Judge (Senior Division), Baghpat vice Ratnam Srivastav.

No. 693 /Admin. (Services)/2025

Sri **Ratnam Srivastav**, Civil Judge (Senior Division), Baghpat to be Chief Judicial Magistrate, Baghpat vice Sri Rahul Kumar Singh.

No. 694 /Admin. (Services)/2025

Sri **Rahul Kumar Singh**, Chief Judicial Magistrate, Baghpat to be Judge Small Causes Court, Prayagraj vice Dr. Lucky.

No. 695 /Admin. (Services)/2025

Dr. **Lucky**, Judge Small Causes Court, Prayagraj to be Chief Judicial Magistrate, Amroha vice Sri Om Pal Singh.

No. 696 /Admin. (Services)/2025

Sri **Om Pal Singh**, Chief Judicial Magistrate, Amroha to be Judge Small Causes Court, Ghaziabad vice Sri Aishwarya Pratap Singh.

No. 697 /Admin. (Services)/2025

Sri **Jasveer Singh Yadav**, Chief Judicial Magistrate, Ghaziabad to be Civil Judge (Senior Division), Ghaziabad vice Smt. Neha Banaudhia.

No. 698 /Admin. (Services)/2025

Sri **Anand Kumar Upadhyay**, Additional Chief Judicial Magistrate, Ghaziabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 699 /Admin. (Services)/2025

Sri **Ankit Verma**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Azamgarh.

No. 700 /Admin. (Services)/2025

Sri **Abhinay Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Azamgarh to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 701 /Admin. (Services)/2025

Sri **Vinay Kumar Jaiswal**, Additional Chief Judicial Magistrate (Northern Railway), Moradabad to be Special Chief Judicial Magistrate, Prayagraj vice Smt. Pradipti Singh.

No. 702 /Admin. (Services)/2025

Smt. **Pradipti Singh**, Special Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 703 /Admin. (Services)/2025

Sri **Manas Vatsa**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 704 /Admin. (Services)/2025

Dr. **Devendra Singh Fauzdar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Muzaffar Nagar to be Additional Chief Judicial Magistrate, Muzaffar Nagar vice Sushri Akanksha Garg.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Muzaffar Nagar.

No. 705 /Admin. (Services)/2025

Sushri **Akanksha Garg**, Additional Chief Judicial Magistrate, Muzaffar Nagar to be Additional Chief Judicial Magistrate, Hathras vice Sri Munna Lal.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 706 /Admin. (Services)/2025

Sri **Munna Lal**, Additional Chief Judicial Magistrate, Hathras to be Chief Judicial Magistrate, Jhansi vice Sri Eshwar Saran Kannaujia.

No. 707 /Admin. (Services)/2025

Sri **Eshwar Saran Kannaujia**, Chief Judicial Magistrate, Jhansi to be Judge Small Causes Court, Jhansi vice Smt. Nuhin Zaidi.

No. 708 /Admin. (Services)/2025

Smt. **Nuhin Zaidi**, Judge Small Causes Court, Jhansi to be Civil Judge (Senior Division), Pilibhit vice Smt. Neha Gangwar.

No. 709 /Admin. (Services)/2025

Smt. **Neha Gangwar**, Civil Judge (Senior Division), Pilibhit to be Civil Judge (Senior Division), Lucknow vice Sri Sunil Kumar-VI.

No. 710 /Admin. (Services)/2025

Sri **Sunil Kumar-VI**, Civil Judge (Senior Division), Lucknow to be Judge Small Causes Court, Ayodhya vice Sri Sudhanshu Shekar Upadhyay.

No. 711 /Admin. (Services)/2025

Sri **Sudhanshu Shekar Upadhyay**, Judge Small Causes Court, Ayodhya to be Chief Judicial Magistrate, Ayodhya vice Sri Anshu Mali Pandey.

No. 712 /Admin. (Services)/2025

Sri **Anshu Mali Pandey**, Chief Judicial Magistrate, Ayodhya to be Civil Judge (Senior Division), Ayodhya vice Sri Satish Kumar Magan.

No. 713 /Admin. (Services)/2025

Sri **Satish Kumar Magan**, Civil Judge (Senior Division), Ayodhya to be Additional Chief Judicial Magistrate, Ayodhya vice Sri Balram Das.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ayodhya.

No. 714 /Admin. (Services)/2025

Sri **Balram Das**, Additional Chief Judicial Magistrate, Ayodhya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya.

No. 715 /Admin. (Services)/2025

Sri **Navaid Muzaffar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Budaun.

No. 716 /Admin. (Services)/2025

Sushri **Richa Sharma**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Budaun to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Hardoi.

No. 717 /Admin. (Services)/2025

Smt. **Smita Goswami**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Hardoi to be Additional Chief Judicial Magistrate, Hardoi vice Sushri Anita-II.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 718 /Admin. (Services)/2025

Sushri **Anita-II**, Additional Chief Judicial Magistrate, Hardoi to be Civil Judge (Senior Division), Hardoi vice Smt. Richa Verma.

No. 719 /Admin. (Services)/2025

Smt. **Richa Verma**, Civil Judge (Senior Division), Hardoi to be Chief Judicial Magistrate, Hardoi vice Sri Lal Bahadur Gond.

No. 720 /Admin. (Services)/2025

Sri **Lal Bahadur Gond**, Chief Judicial Magistrate, Hardoi to be Judge Small Causes Court, Agra vice Sri Mritunjay Srivastava.

No. 721 /Admin. (Services)/2025

Sri **Mritunjay Srivastava**, Judge Small Causes Court, Agra to be Chief Judicial Magistrate, Agra vice Sri Achal Pratap Singh.

No. 722 /Admin. (Services)/2025

Sri **Achal Pratap Singh**, Chief Judicial Magistrate, Agra to be Civil Judge (Senior Division), Agra vice Sri Shiva Nand Gupta.

No. 723 /Admin. (Services)/2025

Sri **Shiva Nand Gupta**, Civil Judge (Senior Division), Agra to be Special Chief Judicial Magistrate, Agra vice Smt. Vineeta Singh-I.

No. 724 /Admin. (Services)/2025

Smt. **Vineeta Singh-I**, Special Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Agra vice Sri Pankaj Kumar-I.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 725 /Admin. (Services)/2025

Sri **Pankaj Kumar-I**, Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra.

No. 726 /Admin. (Services)/2025

Sri **Mayuresh Srivastav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sultanpur.

No. 727 /Admin. (Services)/2025

Sri **Amit Singh-III**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sultanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 728 /Admin. (Services)/2025

Sri **Rahul Anand-II**, Additional Civil Judge (Senior Division), Kanpur Nagar to be Civil Judge (Senior Division) (Fast Track Court), Balrampur in the vacant court.

No. 729 /Admin. (Services)/2025

Dr. **Satyendra Kumar Chaudhary**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Muzaffar Nagar to be Civil Judge (Senior Division) (Fast Track Court), Muzaffar Nagar vice Smt. Surabhi Shree Gupta.

No. 730 /Admin. (Services)/2025

Smt. **Surabhi Shree Gupta**, Civil Judge (Senior Division) (Fast Track Court), Muzaffar Nagar to be Civil Judge (Senior Division) (Fast Track Court), Firozabad vice Sri Sushant Bahal.

No. 731 /Admin. (Services)/2025

Sri **Sushant Bahal**, Civil Judge (Senior Division) (Fast Track Court), Firozabad to be Civil Judge (Senior Division) (Fast Track Court), Prayagraj vice Smt. Kriti Kishore.

No. 732 /Admin. (Services)/2025

Smt. **Kriti Kishore**, Civil Judge (Senior Division) (Fast Track Court), Prayagraj to be Civil Judge (Senior Division) (Fast Track Court), Raebareli vice Smt. Divya Singh.

No. 733 /Admin. (Services)/2025

Smt. **Divya Singh**, Civil Judge (Senior Division) (Fast Track Court), Raebareli to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur.

No. 734 /Admin. (Services)/2025

Sri **Vaibhav Singh**, Additional Civil Judge (Senior Division), Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad.

No. 735 /Admin. (Services)/2025

Smt. **Zeba Rauf**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur.

No. 736 /Admin. (Services)/2025

Sti **Satish Kumar-III**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Pilibhit.

No. 737 /Admin. (Services)/2025

Sri **Vishnu Shankar Pandey**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Muzaffar Nagar to be Civil Judge (Senior Division) (Fast Track Court), Auraiya vice Sri Tarkeshwari Prasad Singh.

No. 738 /Admin. (Services)/2025

Sri **Tarkeshwari Prasad Singh**, Civil Judge (Senior Division) (Fast Track Court), Auraiya to be Civil Judge (Senior Division), Auraiya vice Smt. Nidhi Shishodia.

No. 739 /Admin. (Services)/2025

Smt. **Nidhi Shishodia**, Civil Judge (Senior Division), Auraiya to be Chief Judicial Magistrate, Auraiya vice Sri Jeevak Kumar Singh.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Auraiya.

No. 740 /Admin. (Services)/2025

Sri **Jeevak Kumar Singh**, Chief Judicial Magistrate, Auraiya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 741 /Admin. (Services)/2025

Sri **Arif Nisamuddin Khan**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 742 /Admin. (Services)/2025

Smt. **Nutan Chauhan**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Chief Judicial Magistrate, Mainpuri vice Smt. Vibha Dhama.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

No. 743 /Admin. (Services)/2025

Smt. **Vibha Dhama**, Additional Chief Judicial Magistrate, Mainpuri to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mainpuri.

No. 744 /Admin. (Services)/2025

Sri **Sumit Kumar-II**, Additional Civil Judge (Senior Division), Pratapgarh to be Civil Judge (Senior Division) (Fast Track Court), Gautam Buddha Nagar vice Smt. Noopur Srivastava.

No. 745 /Admin. (Services)/2025

Smt. **Noopur Srivastava**, Civil Judge (Senior Division) (Fast Track Court), Gautam Buddha Nagar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ramabai Nagar.

No. 746 /Admin. (Services)/2025

Smt. **Shabina Khan**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ramabai Nagar to be Additional Chief Judicial Magistrate, Gonda vice Smt. Apeksha Singh.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 747 /Admin. (Services)/2025

Smt. **Apeksha Singh**, Additional Chief Judicial Magistrate, Gonda to be Civil Judge (Senior Division), Gonda vice Sri Amit Singh-II.

No. 748 /Admin. (Services)/2025

Sri **Amit Singh-II**, Civil Judge (Senior Division), Gonda to be Chief Judicial Magistrate, Gonda vice Smt. Neha Rungta.

No. 749 /Admin. (Services)/2025

Smt. **Neha Rungta**, Chief Judicial Magistrate, Gonda to be Civil Judge (Senior Division), Aligarh vice Sri Gajendra Singh.

No. 750 /Admin. (Services)/2025

Sri **Gajendra Singh**, Civil Judge (Senior Division), Aligarh to be Additional Chief Judicial Magistrate, Aligarh vice Smt. Kriti Singh.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 751 /Admin. (Services)/2025

Smt. **Kriti Singh**, Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh.

No. 752 /Admin. (Services)/2025

Sri **Amit Kumar-I**, Additional Chief Judicial Magistrate (Northern Railway), Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 753 /Admin. (Services)/2025

Sri **Prag Dutt Shukla**, Additional Civil Judge (Senior Division), Ramabai Nagar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur.

No. 754 /Admin. (Services)/2025

Sri **Tarun Kumar Agrawal**, Additional Civil Judge (Senior Division), Gorakhpur to be Additional Chief Judicial Magistrate, Ramabai Nagar vice Smt. Sangeeta-I.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar.

No. 755 /Admin. (Services)/2025

Smt. **Sangeeta-I**, Additional Chief Judicial Magistrate, Ramabai Nagar to be Civil Judge (Senior Division), Atrauli (Aligarh) vice Sri Vakeel.

No. 756 /Admin. (Services)/2025

Sri **Vakeel**, Civil Judge (Senior Division), Atrauli (Aligarh) to be Civil Judge (Senior Division) (Fast Track Court), Siddharth Nagar vice Sri Shailendra Nath.

No. 757 /Admin. (Services)/2025

Sri **Shailendra Nath**, Civil Judge (Senior Division) (Fast Track Court), Siddharth Nagar to be Additional Civil Judge (Senior Division), Siddharth Nagar.

No. 758 /Admin. (Services)/2025

Sri **Arun Kumar-IV**, Additional Civil Judge (Senior Division), Siddharth Nagar to be Civil Judge (Senior Division), Siddharth Nagar vice Sri Anubhav Katiyar.

No. 759 /Admin. (Services)/2025

Sri **Anubhav Katiyar**, Civil Judge (Senior Division), Siddharth Nagar to be Chief Judicial Magistrate, Siddharth Nagar vice Smt. Shraddha Bhartiya.

No. 760 /Admin. (Services)/2025

Smt. **Shraddha Bhartiya**, Chief Judicial Magistrate, Siddharth Nagar to be Chief Judicial Magistrate, Kannauj vice Sri Milind Kumar Singh.

No. 761 /Admin. (Services)/2025

Sri **Milind Kumar Singh**, Chief Judicial Magistrate, Kannauj to be Judge Small Causes Court, Moradabad vice Smt. Sweta Choudhary.

No. 762 /Admin. (Services)/2025

Smt. **Sweta Choudhary**, Judge Small Causes Court, Moradabad to be Chief Judicial Magistrate, Moradabad vice Smt. Namrata Sharma.

No. 763 /Admin. (Services)/2025

Smt. **Namrata Sharma**, Chief Judicial Magistrate, Moradabad to be Civil Judge (Senior Division), Moradabad vice Sri Manindra Pal Singh.

No. 764 /Admin. (Services)/2025

Sri **Manindra Pal Singh**, Civil Judge (Senior Division), Moradabad to be Additional Chief Judicial Magistrate, Moradabad vice Sri Sarvesh Kumar Mishra.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 765 /Admin. (Services)/2025

Sri **Sarvesh Kumar Mishra**, Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad.

No. 766 /Admin. (Services)/2025

Smt. **Trisha Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Chief Judicial Magistrate, Prayagraj vice Sri Shashi Kumar.

No. 767 /Admin. (Services)/2025

Sri **Shashi Kumar**, Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 768 /Admin. (Services)/2025

Sri **Nitivan Nigam**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Chief Judicial Magistrate, Anoopshahar (Bulandshahar) vice Sri Vinay Kumar Singh-IV.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Anoopshahar (Bulandshahar).

No. 769 /Admin. (Services)/2025

Sri Vinay Kumar Singh-IV, Additional Chief Judicial Magistrate, Anoopshahar (Bulandshahar) to be Chief Judicial Magistrate, Hamirpur vice Smt. Niharika Jaiswal.

No. 770 /Admin. (Services)/2025

Smt. Niharika Jaiswal, Chief Judicial Magistrate, Hamirpur to be Civil Judge (Senior Division), Hamirpur vice Sri Abhishek Tripathi-I.

No. 771 /Admin. (Services)/2025

Sri Abhishek Tripathi-I, Civil Judge (Senior Division), Hamirpur to be Additional Chief Judicial Magistrate, Hamirpur vice Smt. Vandana Agarwal.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 772 /Admin. (Services)/2025

Smt. Vandana Agarwal, Additional Chief Judicial Magistrate, Hamirpur to be Civil Judge (Senior Division) (Fast Track Court), Hamirpur in the vacant court.

No. 773 /Admin. (Services)/2025

Sri Manoj Kumar Yadav-I, Civil Judge (Senior Division), Chandausi (Sambhal at Chandausi) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 774 /Admin. (Services)/2025

Smt. Tusharika Singh, Additional Chief Judicial Magistrate, Chandausi (Sambhal at Chandausi) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 775 /Admin. (Services)/2025

Sri Vishv Jeet Singh, Civil Judge (Senior Division), Shravasti at Bhinga to be Civil Judge (Senior Division), Kadipur (Sultanpur) in the vacant court.

No. 776 /Admin. (Services)/2025

Sri Devarshi Dev Kumar, Civil Judge (Senior Division) (Fast Track Court), Shravasti at Bhinga to be Civil Judge (Senior Division) (Fast Track Court), Kanpur Nagar vice Sri Arun Kumar Gupta.

No. 777 /Admin. (Services)/2025

Sri **Arun Kumar Gupta**, Civil Judge (Senior Division) (Fast Track Court), Kanpur Nagar to be Civil Judge (Senior Division), Chandauli vice Sri Sandeep Kumar.

No. 778 /Admin. (Services)/2025

Sri **Sandeep Kumar**, Civil Judge (Senior Division), Chandauli to be Additional Chief Judicial Magistrate, Fatehpur vice Sushri Roma Gupta.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 779 /Admin. (Services)/2025

Sushri **Roma Gupta**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sultanpur.

No. 780 /Admin. (Services)/2025

Smt. **Pomela Srivastava**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sultanpur to be Civil Judge (Senior Division) (Fast Track Court), Kannauj vice Sri Ajay Pratap.

No. 781 /Admin. (Services)/2025

Sri **Ajay Pratap**, Civil Judge (Senior Division) (Fast Track Court), Kannauj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 782 /Admin. (Services)/2025

Smt. **Alka**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Civil Judge (Senior Division) (Fast Track Court), Ramabai Nagar vice Smt. Avantika Prabhakar.

No. 783 /Admin. (Services)/2025

Smt. **Avantika Prabhakar**, Civil Judge (Senior Division) (Fast Track Court), Ramabai Nagar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Shahjahanpur.

No. 784 /Admin. (Services)/2025

Smt. **Ashalika Pandey**, Additional Civil Judge (Senior Division), Sitapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 785 /Admin. (Services)/2025

Sushri **Akansha Bajpai**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Unnao.

No. 786 /Admin. (Services)/2025

Sushri **Ambika Mehrotra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Unnao to be Civil Judge (Senior Division) (Fast Track Court), Mirzapur vice Smt. Anjum Saifi.

No. 787 /Admin. (Services)/2025

Smt. **Anjum Saifi**, Civil Judge (Senior Division) (Fast Track Court), Mirzapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 788 /Admin. (Services)/2025

Sushri **Swarnmala Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sonbhadra to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya.

No. 789 /Admin. (Services)/2025

Sushri **Preeti Giri**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mainpuri.

No. 790 /Admin. (Services)/2025

Sri **Mahendra Kumar Pandey**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Varanasi to be Additional Civil Judge (Senior Division), Hamirpur.

No. 791 /Admin. (Services)/2025

On reversion to the regular line, Smt. **Ranjini Shukla**, Joint Registrar, U.P., Information Commission, Lucknow to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya.

No. 792 /Admin. (Services)/2025

Sushri **Sakshi Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya to be Additional Civil Judge (Senior Division), Mau.

No. 793 /Admin. (Services)/2025

On reversion to the regular line, Smt. **Tahreem Khan**, Registrar, U.P. Real Estate Appellate Tribunal, Lucknow to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 794 /Admin. (Services)/2025

Sri **Purushottam Awasthi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Civil Judge (Senior Division), Bansaon (Gorakhpur) vice Sri Sachin Verma.

No. 795 /Admin. (Services)/2025

Sri **Sachin Verma**, Civil Judge (Senior Division), Bansaon (Gorakhpur) to be Civil Judge (Senior Division) (Fast Track Court), Hardoi vice Sri Vivek Chaudhary.

No. 796 /Admin. (Services)/2025

Sri **Vivek Chaudhary**, Civil Judge (Senior Division) (Fast Track Court), Hardoi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 797 /Admin. (Services)/2025

Dr. **Dharmendra Kumar Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Civil Judge (Senior Division) (Fast Track Court), Ambedkar Nagar at Akbarpur vice Sushri Gargi.

No. 798 /Admin. (Services)/2025

Sushri **Gargi**, Civil Judge (Senior Division) (Fast Track Court), Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur.

No. 799 /Admin. (Services)/2025

Sushri **Jyotsna Mani Yaduvanshi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 800 /Admin. (Services)/2025

Sushri **Shalini Vidhey**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 801 /Admin. (Services)/2025

On reversion to the regular line, Sri **Sanjay Singh-II**, Deputy Secretary, U.P. State Legal Services Authority, Lucknow to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 802 /Admin. (Services)/2025

Smt. **Sadhana Giri**, Additional Civil Judge (Senior Division), Bhadohi at Gyanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 803 /Admin. (Services)/2025

Smt. **Akriti Gautam**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Civil Judge (Senior Division), Kunda (Pratapgarh) vice Sri Anupam Dubey.

No. 804 /Admin. (Services)/2025

Sri **Anupam Dubey**, Civil Judge (Senior Division), Kunda (Pratapgarh) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 805 /Admin. (Services)/2025

Sushri **Kisa Zaheer**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bhadohi at Gyanpur.

BY ORDER OF THE HON'BLE COURT,

Sd/-

(RAJEEV BHARTI)

REGISTRAR GENERAL

No. 181/Admin. (Services)/2025 Dated: Allahabad : April 08, 2025

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow (Through E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Through E-mail).

The officers whose names are mentioned above shall handover charge of their present posts on **09th April, 2025** and they shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand

Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

7. The District Magistrate, Hapur.
8. The Treasury Officer, Hapur.
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Through E-mail).
11. The Registrar (Judicial) (Confidential), High Court, Allahabad (Through E-mail).
12. The Registrar (Judicial) (Budget), High Court, Allahabad (Through E-mail).
13. The Joint Registrar (Judicial) (Computer), High Court, Allahabad (Through E-mail).
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad (Through E-mail).
15. The Deputy Registrar (Admin Miscellaneous- 2), High Court, Allahabad (Through E-mail).
16. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps regarding Class III & IV employees for newly created courts at Hapur created vide G.O. No. 10/2016/870/ Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.
17. The Deputy Registrar (Admin. A-3), Section, High Court, Allahabad (Through E-mail).
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. Private Secretaries to Hon'ble Judges with the request to place this notification before His/Her Lordship's for kind perusal. (Through E-mail).

BY ORDER OF THE HON'BLE COURT

**Sd/-
(SATISH KUMAR PUSHKAR)
JOINT REGISTRAR (SERVICES)**